

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 301 OF 2015 &**  
**IA No. 484 OF 2015**

**Dated : 9<sup>th</sup> July, 2019**

**In the matter of:**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **13.08.2019.**

**PS/Court Master**

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